

### Report of Tribunal on Narmada Project Dispute

73. SHRI S. M. SOLANKI : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Tribunal appointed to settle the dispute of Narmada Project has finalised its report;

(b) if not, how much time it will take to decide the dispute; and

(c) the reasons for the delay ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) to (c). Adjudication proceedings of the Narmada Water Disputes Tribunal are in progress, While efforts are being made by them to complete their work as expeditiously as practicable, it is not possible at this stage to indicate when the adjudication proceedings are likely to be over.

### Rise in Prices of Cloth

74. SHRI SHIBBAN LAL SAXENA : Will the Minister of FOREIGN TRADE be pleased to state :

(a) the reasons for such a steep rise of over 50 percent in the prices of cloth during the last two months; and

(b) the steps Government propose to take to restore the prices of cloth to the former level ?

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA) : (a) The prices of Controlled Cloth have remained unchanged since 2nd May, 1968. The available prices of non-controlled cloth show that while in some sorts the prices have remained unchanged in others the range of increase during the period December, 70 to February, 71 has been of the order of 3.4 to 25.7 per cent only.

(b) The prices of non-controlled Cloth are dictated purely by the demand and supply position and by the popularity of certain brands as also by the availability and prices of raw cotton which goes into its production. The Government has taken suitable measures to arrest the rise in price of raw cotton.

### Deployment of Defence Personnel in West Bengal during Election

75. SHRI JYOTIRMOY BOSU : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the details of Defence Personnel drafted to West Bengal for election purposes;

(b) how many of them were posted in rural areas; and

(c) the cost involved as a result thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE, DEPARTMENT OF ELECTRONICS, DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SCIENCE AND TECHNOLOGY (SHRI K. C. PANT) : (a) and (b). Adequate number of Defence personnel were sent to the urban and rural areas of West Bengal shortly before and during the elections held in March 1971 to assist the civil authorities in dealing with any law and order situation.

(c) As no separate accounts are maintained in respect of the expenditure incurred when Army personnel are sent for law and order duties, it is not possible to furnish the requisite information.